

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. C.P. (IB)-520(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - Anil Kashi Drolia
IN THE MATTER OF
Bank of Maharashtra
V/s
Mr. Sumeet Bagdi Personal Guarantor of
M/S Decofurn Multiprojects Private Limited

Section: - Application under any other provisions- IBC U/s 95(1) of (IBC)

ORDER

Adv Henna Jain i/b Adv Raina Birla appeared for the Petitioner / Financial Creditor through VC. Adv. Aashray Chaudhary i/b Adv. Jatin Kumar appeared for the Respondent/ Personal Guarantor through VC. Adv. Rahul Darji appeared for the RP through VC. Due to paucity of time, the matter could not be heard. List this matter on **30.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)